

**DELHI LEGISLATIVE ASSEMBLY SECRETARIAT
BULLETIN PART - 2**

(General Information regarding legislative and other matters)

Tuesday, 23rd April, 2002/Chaitra 3, 1924 (Saka)

NO. 202

Hon'ble Members would recall that in the meeting of the House held on 1st April, 2002 when hon'ble member Shri Naresh Gaur had raised the issue of non-availability of adequate security, several Members had also joined him and had expressed concern.

In this connection the Additional Secretary (Home), Government of National Capital Territory of Delhi, has now with the approval of Chief Minister written to the Assembly Secretary a letter which is re-produced as under -

"This is with reference to the matter regarding provision of security to the Members of the Delhi Vidhan Sabha raised on 1.4.2002 in the Assembly under rule 287 by the Hon'ble MLA, Shri Naresh Gaur. The matter has been examined in consultation with the Delhi Police and I am directed to convey the correct position, which is as follows:

The Central Govt. has guidelines regarding security to certain dignitaries and individuals, and this is done after a very careful assessment of the threats to their security. Based on the threat perception security is approved for individuals by the Home Ministry and thereafter such security is extended to them by the Delhi Police. The continuance of such security is periodically reviewed and whenever it is felt that threat perception has diminished, such security is either reduced or discontinued.

With regard to the case of Shri Naresh Gaur, Hon'ble MLA concerned, the Delhi Police have reported that they had provided security to him between February 94 and March 94 and again from April 94 to June 94, on a temporary basis. Though inquiries did not reveal any specific threat to him, the local police had been sensitized and asked to maintain a vigil around his residential area and also cover functions attended by him.

The Delhi Police have also pointed out that they are very hard pressed in so far as availability of security personnel is concerned and they are not providing security even to a large number of Members of Parliament. Provision of security to all MLAs of the Delhi Vidhan Sabha, is therefore, not possible.

This issues with the approval of Hon'ble Chief Minister and Hon'ble Minister for Health and Urban Development."

This is for the information of Hon'ble Members.

**S.K.SHARMA
SECRETARY**